

**Exploitation of women of the country, especially the women of Punjab in
the Gulf countries**

SHRI SANT BALBIR SINGH (Punjab): * Mr. Deputy Chairman, Sir, through you, we wish to draw the attention of the House to the serious issue that women/ girls are being taken to Gulf countries through travel agents and sold there. Through our efforts and with the support of the Indian Embassy, we have brought back to India around 60 women from Gulf countries who were trafficked there. Travel agents are trapping very young women/ girls from poor households and sending them on Visitor Visas to Gulf countries where they are being exploited. They are tricked into working in homes or in restaurants and falsely assured of salaries of Rs. 35,000 to 40,000. Then, those women are made to sign an agreement written in Arabic language, which is being taken undue advantage of. It is a large group of people whose network is spread across different states of the country. The girls who returned said that there were also women from Nepal, which proves that this gang is international. It is surprising that these women are being sent to a country like Iraq, where it is very difficult to go. We thank the Indian embassies in the Gulf countries that have helped to evacuate the distressed citizens in those countries.

Mr. Deputy Chairman, Sir, through you, we request the Ministry of External Affairs to keep a watch on the activities of people involved in this fraudulent business and to give severe punishment to those travel agents who are involved in trafficking women.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Sant Balbir Singh: Dr. John Brittas (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Shri Abir Ranjan Biswas (West Bengal) and Dr. Sasmit Patra (Odisha).

**Demand to give preference to the online railway ticket holders for the parcel service
as well**

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Mr. Deputy Chairman, Sir, the world's fourth largest Indian Railways, which operates with more than 80 per cent of the passengers reserving online, is facing major problems in freight services. The reason

* English translation of the original speech delivered in Punjabi.

is the meagre availability of parcel services at intermediary stations. The parcel box at each train is filled from the source-station and the majority of the parcels loaded are to the destination station of the train. The passengers from intermediary stations are suffering a lot due to these preferential parcel services and their parcels booked online are kept waiting at the intermediary station of the train which is a source station of the passenger for more than a week or even months. For example, if the person is travelling to a different location due to some necessity and if he is sending his bike *via* railway parcel service, the bike must wait at the booking station for more than a week or months and it might get damaged or rusted. The material loss is completely attributed to the poor passenger. It is even more pathetic if the passengers' source station and destination station are intermediaries to the train.

Sir, the Railways are still a preferential mode of transport for many of the passengers in India because of their affordability. Hence, I humbly request the hon. Railway Minister *via* this august House to take necessary steps to work on possible ways to track and send the parcels based on parcel booking date on a priority basis so that no parcels should wait longer at the railway stations.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri M. Mohamed Abdulla: Shri A.A. Rahim (Kerala), Shrimati Jebi Mather Hisham, (Kerala), Dr. V. Sivadasan (Kerala), Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Abir Ranjan Biswas (West Bengal), Dr. Sasmit Patra (Odisha) and Shri Sandosh Kumar P (Kerala).

Rising cases of destruction by wild boar

श्री कैलाश सोनी (मध्य प्रदेश) : मान्यवर, देश भर में जंगली सुअरों के कारण ग्रामीण जनजीवन को संकट उपस्थित हो गया है। इनके जंगलों से निकलकर ग्रामीण क्षेत्रों में आने के कारण आतंक मचा है, ग्रामीण क्षेत्रों में भय व्याप्त है। आए दिन कृषकों के ऊपर इनके द्वारा हमले किए जाते हैं, जिससे अनेक कृषकों की जानें जा चुकी हैं और अनेक ग्रामीण घायल हो चुके हैं। ग्रामीण क्षेत्रों में इनके द्वारा कृषि उपज को भी भारी नुकसान पहुंचाया जा रहा है। विशेषकर हमारे मध्य प्रदेश में ये गन्ने की फसल को भारी नुकसान पहुंचा रहे हैं। इसके लिए मेरी भारत सरकार से मांग है कि सुअरों को मारने का कानून शीघ्रतापूर्वक बनाने की आवश्यकता है। साथ ही, जंगली सुअरों से फसल एवं जनजीवन की सुरक्षा के लिए कृषकों को बाड़ लगाने एवं बिजली के तार, जो मानव जीवन के लिए नुकसानरहित हों, की व्यवस्था के लिए कानून बनाना व अनुदान का प्रावधान किया जाना जनहित एवं खेती की सुरक्षा की दृष्टि से अति आवश्यक है। मेरी भारत सरकार से अपेक्षा है कि देश में जितने भी बंदूक लाइसेंसधारी हैं, उन्हें कृषि के समय, विशेषकर मध्य प्रदेश में गन्ने के